

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 3

**IA No. 1251/106/22
In**

CP(IB) No.183/Chd/Chd/2021

Under Section 94, & 106 IBC 2016

In the matter of:

Neeraj Bansal

...Petitioner

Present: Ms. Divya Sharma Advocate for the RP.
Mr. Bishwa Ranjan Chatterjee, Resolution Professional present through
video-conferencing mode.

Heard the submissions made by the learned counsel for the Resolution Professional. This being a part-heard matter in the advance stage, transferred from Court I, may be transferred to the Court I, as requested by the learned counsel for the Resolution Professional.

Sd/-
(Umesh Kumar Shukla)
Member (Technical)

Sd/-
(Dr. P.S.N Prasad)
Member (Judicial)

December 21, 2023
Mukta